

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

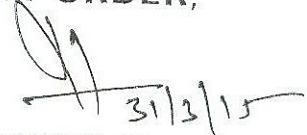
No.Estt.(RJS)/24/2015

Dated: 31st March, 2015

It is notified pursuant to Rule 7 read with Schedule-III of the Rajasthan Judicial Service Rules, 2010 that **217** (198+19*) vacancies have been determined in the Senior Civil Judge Cadre for the years 2012-2013, 2013-2014, 2014-2015 & 2015-16.

***Note:-** Further vacancies upto **Nineteen** in Senior Civil Judge Cadre may also arise if upto **Nineteen** out of 21 vacancies determined in DJ Cadre against unanticipated vacancies (10% of total number of vacancies) is/are assigned to the promotion quota/promotion by Limited competitive examination quota in District Judge Cadre.

BY ORDER,



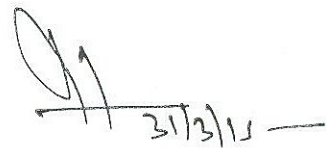
REGISTRAR GENERAL

No.RJS/Estt.B2(i)/03/2015/5788

Dated: 31st March, 2015

Copy forwarded to the following for information and necessary action:-

1. Principal Secretary to the Government of Rajasthan, Law & Legal Affairs Department, Jaipur.
2. Registrar (Admn.), Rajasthan High Court Bench, Jaipur.
3. Registrar (Examination), Rajasthan High Court, Jodhpur.
4. Registrar (Classification) Rajasthan High Court, Jodhpur/Bench Jaipur with the request to upload the notification on the web-site of Rajasthan High Court.
5. All District & Sessions Judges with the request to circulate it amongst officers of Civil Judge Cadre in their Judgeship.
6. Notice Board.



REGISTRAR GENERAL